

ITEM NO.801

COURT NO.12

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 8746/2021

(Arising out of impugned final judgment and order dated 24-03-2021 in MCA No. 195/2019 passed by the High Court Of Judicature At Bombay At Goa)

ARUN SHARMA

Petitioner(s)

VERSUS

ROXANN SHARMA

Respondent(s)

(FOR FINAL HEARING.)

Date : 18-11-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Bimlesh Kumar Singh, AOR

For Respondent(s) Mr. K.R. Shiyas, Adv.
Mr. Satya Mitra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 8th December, 2022.

(SONIA BHASIN)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR